

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1385  
TO BE ANSWERED ON 09.12.2021**

**CASH ASSISTANCE UNDER BONDED LABOUR REHABILITATION  
SCHEME, 2016**

**1385. PROF. MANOJ KUMAR JHA:  
SHRI ANAND SHARMA:  
SHRI G.C. CHANDRASHEKHAR:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the number of bonded labourers who have received full cash assistance under various categories of Bonded Labour Rehabilitation Scheme, 2016 Year and Category-wise details thereof from inception, till date;**
- (b) the number of labourers who have received partial cash assistance of ₹ 20,000 under the above scheme, year-wise details thereof from inception, till date;**
- (c) whether any measures are being implemented to ensure that both partial and full cash assistance under the said scheme are made available to released bonded labourers in time-bound manner; and**
- (d) if so, the details thereof, and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b): The details regarding cash assistance given to the bonded labourers are enclosed at the Annexure.**

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**(c) & (d): The Bonded labour system was abolished throughout the country by an Ordinance with effect from 24.10.1975 which was later replaced by Bonded labour System (Abolition) Act, 1976. The Act provides for the abolition of Bonded labour System with a view to prevent the economic and physical exploitation of the weaker sections of the people. Under the Bonded Labour System (Abolition) Act, 1976 identification, release and rehabilitation of freed bonded labour is the direct responsibility of the concerned State/Union Territory Governments.**

**There exists a robust mechanism to address the issue of bonded labour. Standard operating procedure for identification and rescue of bonded labourers and prosecution of offender has been issued to all the State Governments for strengthening the prosecution machinery. Regular sensitization programmes with the field level functionaries such as District Magistrate/Superintendent of Police/Labour Department officials at the district and state level are held under the aegis of National Human Rights Commission, State Human Rights Commissions along with participation of Non-Government Organizations and other stakeholders.**

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Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question no. 1385 by Prof. Manoj Kumar Jha, Shri Anand Sharma and Shri G.C. Chandrashekhara regarding cash assistance under Bonded Labour Rehabilitation Scheme, 2016.

| NUMBER OF BONDED LABOURERS WHO HAVE BEEN GIVEN CASH ASSISTANCE |       |       |           |        |        |                      |           |     |      |              |                |           |              |
|--|-------|-------|-----------|--------|--------|----------------------|-----------|-----|------|--------------|----------------|-----------|--------------|
| <u>YEAR</u>  | Assam | Bihar | Karnataka | M<br>P | Odisha | Poddu<br>-<br>cherry | Rajasthan | TN  | UP   | Chhattisgarh | West<br>Bengal | Jharkhand | <b>Total</b> |
| 2016-<br>2017  |       | 1792  | 181       |        | 258    |                      |           |     | 258  |              |                | 118       | 2607         |
| 2017-<br>2018  | -     | 461   | 1500      | 2      | 742    | -                    | 159       | -   | 3492 | 57           | -              |           | 6413         |
| 2018-<br>2019  | 12    | 238   | -         | -      | -      | 9                    | -         | -   | 741  | 1276         | -              |           | 2246         |
| 2019-<br>2020  | -     | -     | -         | -      | -      | -                    | -         | -   | -    | -            | -              |           | -            |
| 2020-<br>2021  | 1     | 220   | -         | 34     | --     | -                    | 49        | -   | -    | -            | 16             |           | 320          |
| 2021-<br>2022  | -     | 48    | -         | -      | -      | -                    | -         | 876 | -    | 250          | -              |           | 1174         |
| <b>Total</b>   |       |       |           |        |        |                      |           |     |      |              |                |           | 12760        |

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